



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Aug/202526/8**DATED:** 25/08/2025Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Aug/202526/8 dated 25/08/2025 of Norms Committee - V for the year 2025-26 was held on 25/08/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAJ KAMAL, Director	DGFT(HQ)
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Aug/202526/8
Case Status	Case Rejected
Party Name	SILVER SPARK APPAREL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000634AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and noted that the firm has requested to fix new SION for item namely Men's Suit Set of Three Piece (Jacket + Trouser + Waist Coat) With Lining. In this regard, it was observed that the issue was already examined earlier and accordingly AEPC was requested to provide the consumption data for the proposed item for new SION from other manufacturers/exporters during last 3 years. In response, AEPC intimated that they do not have any data in this regard. The issue was deliberated and noted that this item i.e. "The Men's Suit Set of Three Piece" is a fashion trend base item, accordingly as per the recommendation of the technical authority, the committee decided that the firm may take A/A as per their requirement with additional required inputs as per buyer's demand under para 4.7 of FTP. For fixation of new SION, the production and consumption data of the item for the past three years from different industries is required. RA concerned may take necessary action subject to compliance of other usual conditions of HBP.	

Case No.	2 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00000746AM26
RA File Number	072404000124 AM17
Licence No and Date	0710110049/04/07/2016
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection. The issue was deliberated and accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the RA, Bangalore may be requested to furnish the latest status report of the application of firm. The case stands deferred.	

Case No.	3 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025

and Date	
HQ File Number	HQRNORM REVIW00000745AM26
RA File Number	072404000199 AM17
Licence No and Date	0710110493/05/10/2016
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection. The issue was deliberated and accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the RA, Bangalore may be requested to furnish the latest status report of the application of firm. The case stands deferred.	

Case No.	4 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001558AM25
RA File Number	322404000079 AM20
Licence No and Date	3210079276/06/12/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and noted that the rep. of the firm appeared for the personal hearing and explained their case. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to indicate the 4 export products (Gowns and Drapes) in different specifications and style but cutting width, length and number of garments 1.60 MTS, 9.422 MTS and 3 respectively for each. Consumption worked out from CADs is much higher than claimed. Correct CADs to be submitted identifying each CAD with export product. 2. Firm to submit the measurement chart for each export product identifying each of it with respective export product to be submitted. 3. The nexus of each input is not reflected in the export product description. This has to be done with amendment in license. The case stands deferred	

Case No.	5 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00000825AM26
RA File Number	26AX04000002 AM23
Licence No and Date	2611000560/25/04/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

1. Firm to submit specification/GSM/size of each import item, as applicable and give the specific name of hardware accessories against each item.
2. Sizes / Specification of export items and accordingly calculation of the requirement of items.
3. The unit of measurement should not be in meters (and width has also not been given), it should be Sq. Meter and to give calculation of the requirement of the fabric, Mesh, RFID Liner, PVC Sheet, Foam material and Clear PVC.
4. Specify Plastic String, Die Cut etc. and highlight in photographs.

The case stands deferred.

Case No.	6 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001098AM26
RA File Number	05AX04003052 AM23
Licence No and Date	0511016983/23/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GEOGRID (Technical Textile Grid) Low Elongation Yarn	114000 KGS	Industrial Polyester Yarn High Tenacity Low Elongation Yarn	72000 KGS
			PVC Resin Paste or Suspension Grade Standard Quality	43491 KGS
			Rubber Antioxidant Kumanox 13 Antioxidant	4509 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	7 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00000775AM26
RA File Number	05AX04000674 AM24
Licence No and Date	0511019257/08/06/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the skin pattern marked with length and breadth at maximum length or width of the pattern and quantity used to manufacture export item. The case stands deferred.	

Case No.	8 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001177AM26
RA File Number	04AX04000503 AM24
Licence No and Date	0411006037/22/09/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. But, the firm has not submitted the complete information. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the specific size and thickness of export where sheet is exported. 2. Firm to submit the specific thickness of foot bed to be exported. 3. Firm to submit the specific thickness of each import item. The case stands deferred.	

Case No.	9 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001178AM26
RA File Number	04AX04000614 AM24
Licence No and Date	0411006264/03/11/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. But, the firm has not submitted the complete information. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the specific size and thickness of export where sheet is exported. 2. Firm to submit the specific thickness of each import item. The case stands deferred.	

Case No.	10 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001179AM26
RA File Number	04AX04000698 AM24
Licence No and Date	0411006325/09/11/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. But, the firm has not submitted the complete information. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the detail of lamination in export items number 1 to 5. 2. Firm to submit the specific thickness of each import item. The case stands deferred.	

Case No.	11 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001184AM26
RA File Number	04AX04001070 AM24
Licence No and Date	0411007058/08/03/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. But, the firm has not submitted the complete information. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the dimension of export items number 1 to 4 and corresponding import are same please clarify the manufacture process and wastage involved.

The case stands deferred.

Case No.	12 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001187AM26
RA File Number	04AX04000007 AM25
Licence No and Date	0411007253/10/04/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. But, the firm has not submitted the complete information. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the dimension of export items number 1 to 4 and corresponding import are same please clarify the manufacture process and wastage involved.

The case stands deferred.

Case No.	13 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001188AM26
RA File Number	04AX04000171 AM25
Licence No and Date	0411007515/04/06/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ortho Ult Hy 0.085D 25C SEEDPEARL/12-0703TPX 1.1M 2M 4mm+W0143P-RPET 225g XIAMEN 44inch 150D/200D RPET 100% Col BLACK 510E5 (PU FOAM WITH FABRIC LAMINATED SHEETS)	3286 KGS	PU FOAM OrthoLite Ultra-Hybrid 0.085D 25+/-4 Asker C SEEDPEARL 1.1x 2mm 45MM	3351.72 KGS
2	Ortho Ult Hy 0.085D 25C SEEDPEARL/12-0703TPX 1.1M 2M 4mm+W0143P-RPET 225g XIAMEN 44inch 150D/200D RPET 100% Col BLACK 510E5 (PU FOAM WITH FABRIC LAMINATED SHEETS)	6944 KGS	PU FOAM OrthoLite Ultra-Hybrid 0.085D 25+/-4 Asker C SEEDPEARL 1.1x 2mm 45MM	7082.88 KGS
3	Ortho Ult Hy 0.085D 25C SEEDPEARL/12-0703TPX 1.1M 2M 4mm+W0143P-RPET 225g XIAMEN 44inch 150D/200D RPET 100% Col BLACK 510E5 (PU FOAM WITH FABRIC LAMINATED SHEETS)	9026 KGS	FABRIC - W0143P-RPET 225g XIAMEN 44 150D/200D rPET 100%- Col- Black	9477.3 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	14 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00001189AM26
RA File Number	04AX04000440 AM25
Licence No and Date	0411008095/29/08/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PU FOAM with Fabric Laminated sheets - Ortholite NIKE Ultra 0.085D 25C 4MM	705	PU FOAM - Ortholite Ultra 0.085D 25+/-4C -NIKE LIME	720

	Lime Green	KGS	GREEN 14-0452TPX 1.1M 2M 47MM	KGS
2	INSOLE - DIE CUT	77733 KGS	PU FOAM - OrthoLite Ultra-Nike 0.085D 25+/-4 Asker C SEEDPEARL 1.1x 2mm 47MM	91,725 KGS
3	PU FOAM OrthoLite Ultra-Hybrid 0.085D 25+/-4 Asker C SEEDPEARL 1.1x 2mm (SLITTED SHEETS)	50140 KGS	PU FOAM -OrthoLite Ultra-Hybrid 0.085D 25+/-4 Asker C SEEDPEARL 1.1x 2mm 47MM	51143 KGS
4	Insole - OI 0009 OrthoLite Ultra 0.085D 25C GREEN (13mm) 6mm/6mm+A0QM YH S 206 EPM5 MESH	4712 KGS	PU FOAM-OrthoLite UltraLite 0.085D 25+/-4 Asker C GREEN/16-5932TPX 1.1M2M 47mm	5560 KGS
5	INSOLE - DIE CUT - OE-1258 Ortho Eco LT 0.11D 25C BLUEBIRD 8.5mm/ 10mm	783 KGS	PU FOAM-OrthoLite Eco LT 300C(ADIDAS BLUEBIRD)0.11D 25+/-4 Asker C 1.1M 2M 47mm	924 KGS
6	PU FOAM - OrthoLite Ultra 0.085D 78-90 Asker F SEEDPEARL/12-0703TPX 1.1M2M 5mm (Apache)	10192 KGS	PU FOAM - OrthoLite Ultra 0.085D 78-90 Asker F SEEDPEARL/12-0703TPX 1.1M2M 5mm	10400 KGS
7	PU FOAM - OrthoLite Ultra 0.085D 78-90 Asker F SEEDPEARL/12-0703TPX 1.1M2M 6mm (Apache)	7820 KGS	PU FOAM - OrthoLite Ultra 0.085D 78-90 Asker F SEEDPEARL/12-0703TPX 1.1M2M 6mm	7980 KGS
8	PU FOAM -Ultra - Hybrid 25+/-4 Asker C 0.085D Seed Pearl 1.10X2.00 4MM (SLITTED SHEETS)	20580 KGS	PU FOAM - OrthoLite Ultra-Hybrid 0.085D 25+/-4 Asker C SEEDPEARL 1.1x 2mm 24MM	21000 KGS
9	PU FOAM WITH FABRIC LAMINATED SHEETS -Ortho Ult Hy 0.085D 25C SEEDPEARL/12-0703TPX 1.1M 2M 4mm+W0143P-RPET 225g XIAMEN 44inch 150D/200D RPET 100% Col-BLACK 510E5	19157 KGS	PU FOAM - OrthoLite Ultra-Hybrid 0.085D 25+/-4 Asker C SEEDPEARL 1.1x 2mm 47MM	19548 KGS
10	PU FOAM WITH FABRIC LAMINATED SHEETS -Ortho Ult Hy 0.085D 25C SEEDPEARL/12-0703TPX 1.1M 2M	11675 KGS	FABRIC - W0143P-RPET 225g XIAMEN 44" 150D/200D rPET 100%- Col- Black	12,258 KGS

	4mm+W0143P-RPET 225g XIAMEN 44inch 150D/200D RPET 100% Col- BLACK 510E5			
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	15 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM REVIW00000906AM26
RA File Number	30AX04000288 AM25
Licence No and Date	3011005705/04/09/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Sep/202425/14 date 07/10/2024 and now the firm has requested for review of their earlier decision of the NC and requested to add 3 more export items and Import items as per amendment sheet. The issue

was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ne 20/1 78% BCI Cotton 22% Seacell Lyocell knitting grey yarn	5100 KGS	SEACELL 1.7 dtex / 38 mm	1232 KGS
2	Combed yarn 20% Seacell & 80% Cotton	1500 KGS	SEACELL 1.7 dtex / 38 mm	420 KGS
3	Carded yarn Seacell 50% & Lyocell 50%	1500 KGS	SEACELL 1.7 dtex / 38 mm	843.75 KGS
4	Carded yarn Seacell 50% & Modal 50%	1500 KGS	SEACELL 1.7 dtex / 38 mm	843.75 KGS

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	16 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00005432AM25
RA File Number	05AX04003316 AM25
Licence No and Date	0511030053/03/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm export 6 garments. In description style number is not written but in measurement chart and CAD, style number is given. Firm should get amendment in description, mentioning style number.
2. Firm has mentioned export product 3 as full sleeve shirts and others under description as half sleeve shirts but in the images given product 1 and 2 and product 6 are half sleeve and rest are full sleeves. Applicant to get amendment in license with correct description.
3. As per measurement charts, all shirts are from XXS to XXL size except export product-2 which is XXS to XL. measurement specifications also do not show the shirts being oversized. Still the claim for each is much higher than SION. Please justify.

The case stands deferred.

Case No.	17 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	SUPREME TREON PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00005720AM25
RA File Number	03AX04005331 AM25
Licence No and Date	0311040549/17/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Please submit the manufacture process starting from polyester staple fibre.
2. Please submit the wastage at each stage of manufacture to justify 15% wastage.
3. Why the wastage generated cannot be recycled. Please clarify.

The case stands deferred

Case No.	18 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved

Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000545AM26
RA File Number	05AX04000243 AM26
Licence No and Date	0511032231/30/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Jacket 71/0 Ladies Jacket Made of Shell: 100% Cotton Woven Dyed Twill Fabric Gsm 297 (+/-10%) Binding: 60% Cupro 40% Cotton (+/-3%) Woven Dyed Fabric Gsm 110 (+/-10%), Style: 211A93141-OO261C18	6400 NOS	Fabric to be used in the garment 100% Cotton Woven Dyed Twill Fabric Gsm 297 (+/-10%)	20480 SQM
			Binding fabric to be used in the Garment 60% Cupro 40% Cotton (+/-3%) Woven Dyed Fabric Gsm 110(+/-10%)	4480 SQM
2	Ladies Cardigan 71/0 Ladies Cardigan made of 60% Polyester 31% Rayon 9% Spandex (+/-3%) Knitted Dyed Fabric Gsm 230 (+/-10%), Style: 876735	1800 NOS	Fabric to be used in the garment 60% Polyester 31% Rayon 9% Spandex (+/-3%) Knitted Dyed Fabric Gsm 230 (+/-10%)	3600 SQM
3	Ladies Cardigan 71/0 Ladies Cardigan made of 55% Polyester 39% Rayon 6% Spandex (+/-3%) Yarn of Different Color Knitted Fabric Gsm 230 (+/-10%), Style: 876817	1500 NOS	Fabric to be used in the garment 55% Polyester 39% Rayon 6% Spandex (+/-3%) Yarn of Different Color Knitted Fabric Gsm 230 (+/-10%)	3450 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	19 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00000554AM26			
RA File Number	05AX04000348 AM26			
Licence No and Date	0511032245/30/04/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130 +/-10% STYLE NO. 72626HOW000000	1381 NOS	Fabric to be used in the Garment 100% RAYON PRINTED WOVEN FABRIC GSM 130 +/- 10%	4990 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	20 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000556AM26
RA File Number	05AX04000338 AM26
Licence No and Date	0511032248/30/04/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted measurement charts and style number for both products. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the measurement charts, style number and CADs with mention marking length and width for both the export products in metric units in place of yards.	
The case stands deferred.	

Case No.	21 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	MIREEN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000566AM26

RA File Number	05AX04000346 AM26
Licence No and Date	0511032264/01/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export saddlery items like saddlery Pads, Rugs and Boots. The firm has not submitted details for consumption export of inputs/ imports in items like CAD, measurement sheet. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD/ Leymarker and measurement sheet of each export item with consumption of each input in each export item alongwith % of wastage. The case stands deferred.	

Case No.	22 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000571AM26
RA File Number	07AX04000178 AM26
Licence No and Date	0711014334/01/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	TIBERIO WINDBREAKER LITTLE KIDS JACKET (GIRLS) MADE OF 100% POLYESTER WOVEN FABRIC GSM 74 WITH LINING STYLE No Lk900	9176 NOS	100% RECYCLE POLYESTER RIPSTOP DWR, WOVEN FABRIC, WIDTH 58 INCHES, GSM 74	11448.150 SQM
			100% RECYCLE POLYESTER RIPSTOP DWR, WOVEN FABRIC, WIDTH 58 INCHES, GSM 74	354.850 SQM
			100% RECYCLE POLYESTER RIPSTOP DWR, WOVEN FABRIC, WIDTH 58 INCHES, GSM 74	246.710 SQM
			100% RECYCLE POLYESTER KNITTED MESH LINING	7434.960 SQM

			FARBIC, WIDTH 58 INCHES, GSM 47	
			100% RECYCLE POLYESTER WOVEN LINING FABRIC, WIDTH 60 INCHES, GSM 70	5960.790 SQM
2	LIGHT PAD JUNIOR KIDS JACKET (GIRLS) MADE OF 100% POLYESTER WOVEN FABRIC GSM 68, WITH POLYWADDING STYLE No J904	22486 NOS	100% Recycle Polyester Woven Fabric, with Cire Back, Width 58 Inches, GSM 68	55716.690 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, GSM 70	53637.420 SQM
3	LIGHT PAD LITTLE KIDS JACKET (GIRLS) MADE OF 100PCT POLYESTER WOVEN FABRIC GSM 68, WITH POLYWADDING STYLE No Lk904	17553 NOS	100% Recycle Polyester Woven Fabric, with Cire Back, Width 58 Inches, GSM 68	29482 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, GSM 70	28902.390 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	23 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	VISHWAA APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000572AM26
RA File Number	07AX04000177 AM26
Licence No and Date	0711014337/01/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	GENTS JACKET MADE OF 70% POLYESTER 30% WOOL Y/D BRUSHED WOVEN FABRIC, GSM: 430, STYLE NO. 409383-6S83	2910 NOS	70% POLYESTER 30% WOOL Y/D BRUSHED WOVEN FABRIC, GSM: 430	8439 SQM
2	MENS SHIRT (FULL SLEEVE) MADE OF 100% BCI COTTON YARN DYED WOVEN CORDUROY FABRIC GSM: 140, STYLE NO. 40247	10700 NOS	100% BCI COTTON YARN DYED WOVEN CORDUROY FABRIC GSM: 140	31030 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	24 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	CHIDAMBARAM FISHNETS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000579AM26
RA File Number	04AX04000071 AM26
Licence No and Date	0411009550/01/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER FILAMENT KNOTTED / KNITTED NETS	47500 KGS	HIGH TENACITY POLYESTER FILAMENT YARN	49875 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	25 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	EXPO KNITS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000581AM26

RA File Number	32AX04000082 AM26			
Licence No and Date	3211008900/01/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	CHILDREN (BOYS) JUMPSUIT MADE OF 100 % POLYESTER DTY FACESIDE POLAR FLEECE BACKSIDE BRUSHED WITH ALL OVER WATER PRINTING + ANTI-PILLING KNITTED FABRIC. WEIGHT 200 GSM, WIDTH 59 INCH	2660 NOS	100 % POLYESTER DTYFACESIDE POLAR FLEECE BACKSIDE BRUSHED WITH ALL OVER WATER PRINTING + ANTI-PILLING KNITTED FABRIC. WEIGHT 200 GSM, WIDTH 59 INCH	4690 SQM
2	BABIES HOODED JACKET MADE OF 100 % POLYESTER FAKE FUR PILE FABRIC IN SOLID DYED KNITTED FABRIC, WEIGHT 230 GSM, WIDTH 62 INCH.	1001 NOS	100 % POLYESTER FAKE FUR PILE FABRIC IN SOLID DYED KNITTED FABRIC, WEIGHT 230 GSM, WIDTH 62 INCH	1126 SQM
3	BABIES JUMPSUIT MADE OF 100 % POLYESTER DTY FACESIDE POLAR FLEECE BACKSIDE BRUSHED WITH ALL OVER WATER PRINTING+ ANTI PILLING KNITTED FABRIC, WEIGHT 200 GSM,WIDTH :59 INCH	2148 NOS	100 % POLYESTER DTY FACESIDE POLAR FLEECE BACKSIDE BRUSHED WITH ALL OVER WATER PRINTING+ ANTI PILLING KNITTED FABRIC, WEIGHT 200 GSM,WIDTH :59 INCH	1775 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	26 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000589AM26
RA File Number	05AX04000354 AM26
Licence No and Date	0511032282/02/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm submit the dimension of the bag to export.
2. Firm submit the photograph with drawing design of the bag, highlighting the fabric to use.
3. Firm submit the calculation of the requirement of fabric based on CAD, indicating net content and wastage separately.
4. Please indicate specific indigenous items in 4 E to use in the bag to export.

The case stands deferred.

Case No.	27 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000595AM26
RA File Number	05AX04000233 AM26
Licence No and Date	0511032306/02/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	28 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000597AM26
RA File Number	05AX04000341 AM26
Licence No and Date	0511032309/02/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	71/0 Ladies Skirt Made of 90% Silk/10%Spandex Woven Fabric Gsm 82 (+/-10%) Fibre Composition (3(+/--%))	566 PCS	Fabric to be used in the Garment 90% Silk/10% Spandex Woven Fabric Gsm 82 (+/-10%)	1834 SQM
2	71/0 Ladies Dress Made of 90% Silk/10% Spandex Woven Fabric Gsm 82 (+/-10%) Fibre Composition (3(+/--%))	592 PCS	Fabric to be used in the Garment 90% Silk /10% Spandex Woven Fabric Gsm 82 (+/-10%)	2812 SQM
3	71/0 Ladies Shirt (Full Sleeve) Made of 90% Silk/10% Spandex Woven Fabric Gsm 82 (+/-10%) Fibre Composition (3(+/--%))	481 PCS	Fabric to be used in the Garment 90% Silk/10% Spandex Woven Fabric Gsm 82 (+/-10%)	1448 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	29 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	RISING INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000605AM26
RA File Number	06AX04000055 AM26
Licence No and Date	0611003581/02/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CADs, Image/ sketch for the each export item. The case stands deferred.	

Case No.	30 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000607AM26

RA File Number	05AX04000370 AM26			
Licence No and Date	0511032319/05/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE OR TOP MADE OUT OF 85% LYOCELL 15% POLYESTER DYED WOVEN FABRIC GSM 50 (+/-10%) WIDTH 58 (+/-10%)	4465 NOS	85% LYOCELL 15% POLYESTER DYED WOVEN FABRIC GSM 50 (+/-10%) WIDTH 58 (+/-10%)	12859 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	31 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000616AM26
RA File Number	05AX04000322 AM26
Licence No and Date	0511032331/05/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CADs, Image/ sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	32 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000620AM26
RA File Number	07AX04000194 AM26

Licence No and Date	0711014353/05/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	SHERPA SHACKET (BOYS) MADE OF 100% POLYESTER WOVEN FABRIC, GSM 385, WITH LINING, STYLE No: D69849	24000 NOS	100% POLYESTER CASSIDY TWILL NON ACRYLIC, WOVEN FABRIC, WIDTH 57 INCHES, GSM 385	32266.970 SQM
			100% POLYESTER, SCOOPY SHERPA FABRIC, WIDTH 62 INCHES, GSM 280	15426.720 SQM
			100% POLYESTER, WOVEN FABRIC, 210T TAFFETA WIDTH 58 INCHES, GSM 60	7756.040 SQM
2	SHERPA SHACKET (BABIES) MADE OF 100% POLYESTER WOVEN FABRIC, GSM 385, WITH LINING, STYLE No: D69849	5700 NOS	100% POLYESTER CASSIDY TWILL NON ACRYLIC, WOVEN FABRIC, WIDTH 57 INCHES, GSM 385	7969.940 SQM
			100% POLYESTER, SCOOPY SHERPA FABRIC, WIDTH 62 INCHES, GSM 280	3810.400 SQM
			100% POLYESTER, WOVEN FABRIC, 210T TAFFETA WIDTH 58 INCHES, GSM 60	1915.740 SQM
3	WOMEN TIRED VENCIE EMB EYELET MAXI SKIRT MADE UP OF 55% LINEN 45% RAYON WOVEN FABRIC GSM 160 STYLE No AW33046	2556 NOS	55% Linen, 45% Rayon Woven Width 55 Inches, GSM 160	13222.450 SQM
4	WOMEN SCALLOP HEM PRINTED TOPS MADE UP OF 100% LINEN WOVEN FABRIC, GSM 137 STYLE No AW33150	1620 NOS	100% Linen Printed Woven fabric, Width 55 Inches, GSM 137	4709.150 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	33 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000621AM26
RA File Number	07AX04000193 AM26
Licence No and Date	0711014354/05/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	JUNIOR SLEEVELESS JACKET (GIRLS) MADE UP OF 100% POLYESTER WOVEN FABRIC, WITH POLYWADDING GSM 74 STYLE j907	3246 NOS	100% Recycle Polyester Woven DWR, Cire Back Fabric, Width 58 Inches, GSM 74	5350.480 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, GSM 70	1277.540 SQM
			100% Recycle Polyester Woven Lining Fabric, with Cire Back, Width 58 Inches, GSM 68	6109.440 SQM
2	SYNTHETIC DOWN JUNIOR KIDS (BOYS) AOP JACKET, MADE 100% POLYESTER WOVEN FABRIC, GSM 74, STYLE j 908	7213 NOS	100% Recycle Polyester Woven Dwr With Cire Back, Width 58 Inches, Gsm 74	11185.420 SQM
			100% Recycle Polyester Woven Camo Printed Fabric With Cire Back, Width 58 Inches, Gsm 74	7093 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, Gsm 63	14730.130 SQM

			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, Gsm 70	2889.690 SQM
			100% Recycle Polyester Woven Lining Fabric, With Cire Back, Width 58 Inches, Gsm 68	20322.630 SQM
3	JUNIOR GLAM JACKET (GIRLS), MADE OF 100% POLYESTER WOVEN FABRIC, GSM 84, STYLE No J 909	5655 NOS	100% Recycle Polyester Woven DWR Coated Fabric, Width 56 Inches, GSM 84	13357.510 SQM
			100% Recycle Polyester Woven Lining Fabric, with Cire Back, Width 58 Inches, GSM, 68	15487.260 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	34 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	G.R.CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000627AM26
RA File Number	06AX04000060 AM26
Licence No and Date	0611003582/05/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	TEXTILE FABRIC (TEXTILE PRODUCT AND ARTICLE FOR TECHNICAL USE) (The Imported 100 % POLYESTER FILAMENT (HIGH TENACITY YARN) 1000 DENIER +/- 10% SHALL USE 49019.60 Kg.) IN EXPORT PRODUCT	58825 KGS	100 % POLYESTER FILAMENT (HIGH TENACITY YARN) 1000 DENIER +/- 10 %	50000 KGS

2	TEXTILE FABRIC (TEXTILE PRODUCT AND ARTICLE FOR TECHNICAL USE) (The Imported 100 % POLYESTER FILAMENT (HIGH TENACITY YARN) 2000 DENIER +/- 10 % SHALL USE 49019.60 Kg.) IN EXPORT PRODUCT	58825 KGS	100% POLYESTER FILAMENT (HIGH TENACITY YARN) 2000 DENIER +/- 10 %	50000 KGS
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It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	35 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000628AM26
RA File Number	05AX04000388 AM26
Licence No and Date	0511032345/05/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS 100% POLYESTER YARN DYED WOVEN FABRIC GSM 90 (+/-10%) Width 57 (+/-10%)	11405 NOS	100% POLYESTER YARN DYED WOVEN FABRIC GSM 90 (+/-10%) Width 57 (+/-10%)	15966 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	36 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000629AM26
RA File Number	05AX04000382 AM26
Licence No and	0511032346/05/05/2025

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS FROCK(DRESS) 100% POLYESTER DYED WOVEN FABRIC GSM 218 (+/-10%) & 100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) &100% POLYESTER MESH DYED KNITTED FABRIC GSM 37 (+/-10%) & 100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%)	26548 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 218 (+/-10%) WIDTH 50 (+/-10%)	3716 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) WIDTH 63 (+/-10%)	37168 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 37 (+/-10%) WIDTH 58 (+/-10%)	30796 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) WIDTH 63 (+/-10%)	31858 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	37 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	CHIDAMBARAM FISHNETS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000636AM26
RA File Number	04AX04000090 AM26
Licence No and Date	0411009575/05/05/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NYLON KNITTED / KNOTTED NETS MADE OUT OF NYLON YARN (MADE UP FISHING NETS OF NYLON)	47747 KGS	NYLON 6 CHIPS GRANULES	52521.70 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	38 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000637AM26
RA File Number	05AX04000367 AM26
Licence No and Date	0511032358/06/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Dress 100% Polyester Dyed Woven Fabric GSM 133 (+/-10%) With 100% Polyester Lining	1200 PCS	100% Polyester Dyed Woven Fabric GSM 133 (+/-10%)	1920 SQM
2	Girls Dress 86% Polyester 14% Metallic Jacquard Woven Fabric GSM 140(+/-10%) With 100% Polyester Lining	1423 PCS	86% Polyester 14% Metallic Jacquard Woven Fabric GSM 140(+/-10%)	2063.350 SQM
3	Girls Dress 24% Nylon 68% Polyester 8% Metallic Solid Woven Fabric GSM 120 (+/-10%)With 100% Polyester Lining	1272 PCS	24% Nylon 68% Polyester 8% Metallic Solid Dyed Woven Fabric GSM 120 (+/- 10%)	890.400 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	39 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000640AM26
RA File Number	05AX04000380 AM26
Licence No and Date	0511032365/06/05/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather pants and has not submitted skin patterns/Lay marker of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit skin pattern marked with length and breadth at maximum length or width of the pattern and qty. used to manufacture export item with calculation. The case stands deferred.	

Case No.	40 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	GOKALDAS EXPORTS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00000653AM26			
RA File Number	07AX04000207 AM26			
Licence No and Date	0711014369/06/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MEN MOCK NECK JACKET MADE OF 58% POLYESTER 40% WOOL 2% OTHER FIBERS WOVEN FABRIC, GSM 240 STYLE No: D68124	6272 NOS	58% POLYESTER, 40% WOOL, 2% OTHER FIBERS, TWILL FABRIC, WIDTH 57 INCHES, GSM 240	22145.360 SQM
			100% POLYESTER, TWILL WOVEN FABRIC, WIDTH 57 INCHES, GSM 70	16242.960 SQM
2	MEN SHACKET, MADE UP OF 12% WOOL 85% POLYESTER 3% OTHER FIBERS,WOVEN FABRIC GSM 680 STYLE No 1784	5205 NOS	12% Wool 85% Polyester 3% other Fibers Woven Fabric Width 58 GSM 680	14997.820 SQM

			100% POLYESTER TAFFETA LINING FABRIC, WIDTH 58 INCHES, GSM 58	5599.960 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	41 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	THE BRINELL CLOTHING INC.
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000661AM26
RA File Number	05AX04000401 AM26
Licence No and Date	0511032404/07/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS QUILTED SHIRTS JACKET WITH LINING STYLE NO. M-WOVEN-10 MADE OF SHELL 100% NYLON WOVEN DYED FABRIC GSM 50 (+/- 10%) LINING 100% NYLON WOVEN DYED FABRIC GSM 50 (+/-10%)	7500 NOS	Fabric to be used in the Garment 100% NYLON WOVEN DYED FABRIC GSM 50 (+/-10%)	25125 SQM
			Lining Material 100% NYLON WOVEN DYED FABRIC GSM 50 (+/-10%)	26625 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	42 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025

HQ File Number	HQRNORM APPLY 00000662AM26			
RA File Number	05AX04000267 AM26			
Licence No and Date	0511032406/07/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 85% VISCOSE 15% NYLON WOVEN DYED FABRIC GSM 95 (TOLERANCE + OR - 10%)	31330 NOS	85% VISCOSE 15% NYLON WOVEN DYED FABRIC GSM 95 (TOLERANCE + OR - 10%)	93676.70 SQM
2	LADIES BLOUSE MADE OF 85% VISCOSE 15% NYLON WOVEN PRINTED FABRIC GSM 90 (TOLERANCE + OR - 10%)	39088 NOS	85% VISCOSE 15% NYLON WOVEN PRINTED FABRIC GSM 90 (TOLERANCE + OR - 10%)	113355.20 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	43 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	SAI TEXTILES
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000665AM26
RA File Number	32AX04000101 AM26
Licence No and Date	3211008936/07/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export work wear (Men's Coverall). Single input, has submitted 2 CADs without specifying any reason. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the relevant CAD with number of bundles , assess the correctness of consumption claimed, Image and measurement charts. Submit the Justification for higher requirement than SION. The case stands deferred.	

Case No.	44 / NC/5/MEET/Aug/202526/8
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Case Status	Case Approved
Party Name	BEST TECH CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000677AM26
RA File Number	32AX04000098 AM26
Licence No and Date	3211008944/08/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	60% COTTON 40% RECYCLED POLYESTER KNITTED BABIES GARMENTS(BODYSUIT) (MADE OUT FROM 60% BCI COTTON 40% RECYCLED POLY CVC20S JERSEY KNITTED FABRIC WIDTH71"GSM180+60%BCI COTTON 40% RECYCLED POLYESTER CVC30S 1*1RIB KNITTED FABRIC WIDTH 68"GSM180)	79912 NOS	60% BCI COTTON 40% RECYCLED POLYESTER CVC20S JERSEY KNITTED FABRIC WIDTH 71" GSM 180	23974 SQM
			60% BCI COTTON 40% RECYCLED POLYESTER CVC30S 1*1 RIB KNITTED FABRIC WIDTH 68" GSM 180	4460 SQM
2	60%COTTON 40%RECYCLED POLYESTER KNITTED BABIES GARMENTS(BODYSUIT) (MADE OUT FROM 60% BCI COTTON 40% RECYCLED POLY CVC20S BRUSHED JERSEY KNITTED FABRIC WIDTH71"GSM180+ 60%COTTON 40% RECYCLED POLY CVC30S 1*1RIB KNITTED FABRIC WIDTH68"GSM180)	12342 NOS	60% BCI COTTON 40% RECYCLED POLYESTER CVC20S BRUSHED JERSEY KNITTED FABRIC WIDTH 71" GSM 180	3678 SQM
			60% COTTON 40% RECYCLED POLYESTER CVC30S 1*1 RIB KNITTED FABRIC WIDTH 68" GSM 180	954 SQM
3	56% COTTON 39% RECYCLED POLYESTER 5% SPANDEX KNITTED BABIES GARMENTS (BODYSUIT) (MADE OUT FROM 56%BCI COTTON 39% RECYCLED POLY 5% SPANDEX 30S/30 DENIER WIDE IRREGULAR RIB KNITTED FABRIC WIDTH53 GSM230 F25-NBG-P-394)	14732 NOS	56% BCI COTTON 39% RECYCLED POLYESTER 5% SPANDEX 30S/30 DENIER WIDE IRREGULAR RIB KNITTED FABRIC WIDTH 53 INCHES 230 GSM F25-NBG-P-394 FOLKLORIC FLORAL PRINT	5827 SQM
4	60% COTTON 40% RECYCLED	13223 NOS	60% BCI COTTON 40%	3886

	POLYESTER KNITTED BABIES GARMENTS (BODYSUIT) (MADE OUT FROM 60%BCI COTTON 40% RECYCLED POLYESTER W/SUEDED JERSEY KNITTED FABRIC WIDTH66" GSM180+ 60% COTTON 40% RECYCLED POLYESTER 1*1RIB KNITTED FABRIC WIDTH33" GSM180)		RECYCLED POLYESTER W/SUEDED JERSEY KNITTED FABRIC WIDTH 66" GSM 180	SQM
			60% COTTON 40% RECYCLED POLYESTER 1*1 RIB KNITTED FABRIC WIDTH 33" GSM 180	228.760 SQM
5	60% COTTON 40% RECYCLED POLYESTER KNITTED BABIES GARMENTS (PYJAMA SET) (MADE OUT FROM 32S 60% COTTON 40% POLYESTER REGULAR FINISH UNION DYE THERMAL TH32255 KNITTED FABRIC WIDTH 69" GSM 185)	349886 NOS	32S 60% COTTON 40% POLYESTER REGULAR FINISH UNION DYE THERMAL TH32255 KNITTED FABRIC WIDTH 69" GSM 185	101817 SQM
6	60% COTTON 40% RECYCLED POLYESTER KNITTED BABIES GARMENTS (T-SHIRT) (MADE OUT FROM 32S 8*3 60% BCI COTTON 40% POLYESTER DROP NEEDLE RIB RI75536 KNITTED FABRIC WIDTH 66" GSM 200)	3708 NOS	32S 8*3 60% BCI COTTON 40% POLYESTER DROP NEEDLE RIB RI75536 KNITTED FABRIC WIDTH 66" GSM 200	1372 SQM
7	60% COTTON 40% RECYCLED POLYESTER KNITTED BABIES GARMENTS (PANT) (MADE OUT FROM 32S 8*3 60% BCI COTTON 40% POLYESTER DROP NEEDLE RIB RI75536 KNITTED FABRIC WIDTH 66" GSM 200)	3708 NOS	32S 8*3 60% BCI COTTON 40% POLYESTER DROP NEEDLE RIB RI75536 KNITTED FABRIC WIDTH 66" GSM 200	1260 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	45 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000678AM26
RA File Number	05AX04000378 AM26
Licence No and Date	0511032425/08/05/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical	

authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Dress (With Emb) Made of 75%Viscose/25%Nylon Woven Dyed Velvet Fabric Gsm:168 (+/-10%) Fibre Composition (3%+/-)Style no. 3539U	735 PCS	75%Viscose/25%Nylon Woven Dyed Velvet Fabric Gsm:168 (+/-10%) Fibre Composition (3%+/-)	3381 SQM
2	71/0 Ladies Jacket (With Emb) Made of 75% Viscose/25% Nylon Woven Dyed Velvet Fabric Gsm:168 (+/-10%) Fibre Composition (3%+/-)Style no. 4455U	3990 PCS	75%Viscose/25%Nylon Woven Dyed Velvet Fabric Gsm:168 (+/-10%) Fibre Composition (3%+/-)	12369 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	46 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000680AM26
RA File Number	05AX04000399 AM26
Licence No and Date	0511032426/08/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS TROUSER MADE OUT OF 93% POLYESTER 7% ELASTANE DYED KNITTED FABRIC GSM 255(+/-10%) WIDTH 56 (+/-10%)	4266 NOS	93% POLYESTER 7% ELASTANE DYED KNITTED FABRIC GSM 255 (+/-10%) WIDTH 56 (+/-10%)	5759 SQM
2	GENTS SHIRTS HALF SLEEVE MADE OUT OF 88% POLYESTER 12% SPANDEX PRINTED KNITTED FABRIC	3165 NOS	88% POLYESTER 12% SPANDEX PRINTED KNITTED FABRIC GSM 200 (+/-10%)	7249 SQM

	GSM 200(+/-10%) WIDTH 65 (+/-10%) & 88% POLYESTER 12% SPANDEX DYED KNITTED FABRIC GSM 200(+/-10%) WIDTH 65 (+/-10%)		WIDTH 65 (+/-10%)	
			88% POLYESTER 12% SPANDEX DYED KNITTED FABRIC GSM 200 (+/-10%) WIDTH 65 (+/-10%)	506 SQM
3	MEN`S OTHER GARMENTS (T-SHIRT) MADE OUT OF 88% POLYESTER 12% SPANDEX DYED KNITTED FABRIC GSM 200(+/-10%) WIDTH 65 (+/-10%)	2702 NOS	88% POLYESTER 12% SPANDEX DYED KNITTED FABRIC GSM 200 (+/-10%) WIDTH 65 (+/-10%)	7620 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	47 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	AMAZING EXPORTCORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000684AM26
RA File Number	32AX04000089 AM26
Licence No and Date	3211008949/08/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted submitted CAD, Image and measurement chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart. The case stands deferred.	

Case No.	48 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	SAKSHI INNOVATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000697AM26
RA File Number	30AX04000066 AM26
Licence No and Date	3011006924/08/05/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the 2% wastage related with size of export and import.

The case stands deferred.

Case No.	49 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	KOHINOOR INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000708AM26
RA File Number	05AX04000445 AM26
Licence No and Date	0511032448/09/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	50 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000709AM26
RA File Number	05AX04000434 AM26
Licence No and Date	0511032449/09/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	GIRLS DRESS MADE OUT OF 96% POLYESTER 4% ELASTANE VELVET WITH SEQUENCE DYED KNITTED FABRIC GSM 350(+/-10%) WIDTH 51 (+/-10%)	2760 NOS	96% POLYESTER 4% ELASTANE VELVET WITH SEQUENCE DYED KNITTED FABRIC GSM 350 (+/-10%) WIDTH 51 (+/-10%)	3753 SQM
2	GIRLS SKIRT MADE OUT OF 100% POLYESTER DYED KNITTED MESH FABRIC GSM 36(+/-10%) WIDTH 64 (+/-10%) & 100% POLYESTER DYED KNITTED MESH FABRIC GSM 36(+/-10%) WIDTH 64 (+/-10%) & 100% POLYESTER DYED KNITTED MESH FABRIC GSM 36(+/-10%) WIDTH 64 (+/-10%)	2918 NOS	100% POLYESTER DYED KNITTED MESH FABRIC GSM 36 (+/-10%) WIDTH 64 (+/-10%)	3794 SQM
			100% POLYESTER DYED KNITTED MESH FABRIC GSM 36 (+/-10%) WIDTH 64 (+/-10%)	3502 SQM
			100% POLYESTER DYED KNITTED MESH FABRIC GSM 36 (+/-10%) WIDTH 64 (+/-10%)	3939 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	51 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	UNIRAY MEDICAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000713AM26
RA File Number	03AX04000241 AM26
Licence No and Date	0311043667/09/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Protective Apron for X Ray (net content of X Ray Protective Sheeting is 4286 SQM)	4286 SQM	X Ray Protective Sheeting	4500 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	52 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	S K H EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000715AM26
RA File Number	04AX04000108 AM26
Licence No and Date	0411009604/09/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Compare the requirement of inputs in tabular form with Respective SION fixed (e. g. G-24 ladies Leather half boot uppers) (Public Notice 30/2023 dated 31st August 2023) and if, additional items are required than to give justification/ function and location in shoe's photograph. 2. Technical specification including GSM/thickness/width/size etc. with details of each import item. The case stands deferred.	

Case No.	53 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	GUNGUN TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000716AM26
RA File Number	05AX04000473 AM26
Licence No and Date	0511032462/09/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	54 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000717AM26
RA File Number	05AX04000463 AM26
Licence No and Date	0511032463/09/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 79% POLYESTER 19% METALLIC 2% ELASTANE YARN DYED WOVEN FABRIC GSM 181+/-10% STYLE NO. CP013, 238826 HOL25	1361 NOS	Fabric to be used in the Garment 79% POLYESTER 19% METALLIC 2% ELASTANE YARN DYED WOVEN FABRIC GSM 181+/-10%	2042 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	55 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000719AM26
RA File Number	05AX04000449 AM26
Licence No and Date	0511032468/09/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Blouse Full Sleeve (Top) made of 100% Nylon Warp Knitted Dyed Fabric Gsm 39 (+/-10%), Style: 100218718MS	5400 NOS	Fabric to be used in the Garment 100% Nylon Warp Knitted Dyed Fabric Gsm 39 (+/-10%)	16200 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	56 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000736AM26
RA File Number	32AX04000061 AM26
Licence No and Date	3211008960/09/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	57 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000744AM26
RA File Number	04AX04000105 AM26
Licence No and	0411009611/09/05/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item alongwith usage of components sought for, in export item. The case stands deferred.	

Case No.	58 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000767AM26
RA File Number	05AX04000375 AM26
Licence No and Date	0511032515/13/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and measurement chart of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for all export products. In some products more than one fabric are used. Components of the garment where each one used may be explained and displayed in the colored image of the respective garments. The case stands deferred.	

Case No.	59 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	WEAR WELL INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00000769AM26			
RA File Number	05AX04000495 AM26			
Licence No and Date	0511032530/13/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty.

				Recommended
1	GIRLS TOP MADE WITH 98% POLYESTER 2% ELASTANE KNITTED DYED FABRIC GSM150 +/-10% (STYLE NO. AR-3609)	350 NOS	Fabric to be used in the Garment 98% POLYESTER 2% ELASTANE KNITTED DYED FABRIC ? GSM150-+/-10% WIDTH 150 CMS	402.850 SQM
2	GIRLS TROUSER MADE WITH 98% POLYESTER 2% ELASTANE KNITTED DYED FABRIC GSM150 +/-10% (STYLE NO. AR-3610)	520 NOS	Fabric to be used in the Garment 98% POLYESTER 2% ELASTANE KNITTED DYED FABRIC ? GSM150 +/-10% WIDTH 150 CMS	647.400 SQM
3	GIRLS PLAYSUIT MADE WITH 100% POLYESTER KNITTED DYED SEQUINS FABRIC GSM239 +/-10% (STYLE NO: AR-0062)	636 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED DYED SEQUINS FABRIC ? GSM239 +/-10% WIDTH 132 CMS	1068.480 SQM
4	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED DYED SEQUINS FABRIC GSM290-+/-10% WIDTH 95 CMS (IMPORTED FABRIC) WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) AND 100% COTTON KNITTED T-SHIRT (INDIGENOUS) (STYLE NO: 042616)	3432 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED DYED SEQUINS FABRIC ? GSM290 +/-10% WIDTH 95 CMS	3462.890 SQM
5	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED DYED SEQUINS FABRIC GSM 290-+/-10% WIDTH 120 CMS (IMPORTED FABRIC) WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) AND 100% COTTON KNITTED T-SHIRT (INDIGENOUS) (STYLE NO. 042616)	7267 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED DYED SEQUINS FABRIC ? GSM290 +/-10% WIDTH 120 CMS	5726.400 SQM
6	BABIES DRESS MADE WITH 100% POLYESTER KNITTED FOIL SPOT PRINT MESH FABRIC GSM 46-+/-10% STYLE NO. LTW25G001	9821 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED FOIL SPOT PRINT MESH FABRIC GSM46 +/-10% WIDTH 140 CMS	9528.400 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	60 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000770AM26
RA File Number	05AX04000503 AM26
Licence No and Date	0511032542/13/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible CADs with maximum efficiency by reducing the wastage and measurement sheet for the each export item. The case stands deferred.	

Case No.	61 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	GOKALDAS EXPORTS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00000796AM26			
RA File Number	07AX04000247 AM26			
Licence No and Date	0711014417/14/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	BARN WOVEN JACKET (MEN) BARN WOVEN JACKET (MEN) MADE OF 100% COTTON GSM 260, WITH LINING, STYLE 132J0869	1560 NOS	100% COTTON YARN DYED WOVEN WAX COATED FABRIC, WIDTH 58 INCHES, GSM 260	5658.620 SQM
			100% COTTON CORDUROY WOVEN FABRIC, WIDTH 57INCHES, GSM 290	391.670 SQM
			100% POLYESTER TAFETTA LINING FABRIC, WIDTH 58 INCHES, GSM 68	3271.570 SQM
2	Women Faux Suede Jacket Women Faux Suede Jacket Made of 100% Polyester Shearling Knitted fabric GSM 670, Style No 144J1159	3050 NOS	FAUX SUEDE LEATHER, FACE COATED WITH 100% POLYURETHANE BACK 100% POLYESTER BONDED SHEARLING KNITTED FABRIC WIDTH 58 INCHES GSM 670	6495.190 SQM
			FAUX LEATHER, FACE COATED WITH 100% POLYURETHANE BACK 100% VISCOSE KNITTED FABRIC, WIDTH 56 INCHES 402 GSM	2038.010 SQM
			FAUX SUEDE LEATHER, FACE COATED WITH 100% POLYURETHANE BACK 100% POLYESTER KNITTED FABRIC WIDTH 58 INCHES GSM 110	657.080 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	62 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000797AM26

RA File Number	07AX04000248 AM26
Licence No and Date	0711014418/14/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MEN SHACKET, MADE UP OF 52% WOOL 42% POLYESTER 6% OTHER FIBERS WOVEN FABRIC GSM 630 STYLE No 132J0874	2100 NOS	52% Recycled Wool 42% Polyester 6% Other Fibers, Woven Fabric, width 59 Inches, GSM 630	6581.350 SQM
			55% polyester 45% viscose twill Woven Lining Fabric, width 55 inches GSM 88	6636.060 SQM
2	MEN SHACKET, MADE UP OF 58% WOOL 37% POLYESTER 5% OTHER FIBERS WOVEN FABRIC GSM 630 STYLE No 132J0874	1980 NOS	58% Recycled Wool 37% Polyester 5% Other Fibers, Woven Fabric, width 59 Inches, GSM 630	6205.270 SQM
			55% polyester 45% viscose twill Woven Lining Fabric, width 55 inches GSM 88	6256.860 SQM
3	MEN SHACKET, MADE UP OF 55% WOOL 40% POLYESTER 5% OTHER FIBERS WOVEN FABRIC GSM 560 STYLE No 132J0875	1900 NOS	55% Recycled Wool 40% Polyester 5% Other Fibers, woven Yarn Dyed fabric, width 59 Inches, GSM 560	4743.100 SQM
			55% polyester 45% viscose twill Woven Lining Fabric, width 55 inches GSM 88	4820 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	63 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000798AM26
RA File Number	07AX04000249 AM26
Licence No and Date	0711014419/14/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOMEN PUFFER JACKET, MADE UP OF 100% POLYESTER WOVEN FABRIC, GSM 120, STYLE No : 344J2745	15000 NOS	100% Polyester Woven Polyurethane Coated fabric, Width 57 Inches, GSM 120	53109 SQM
			100% Polyester Taffeta Lining Fabric, Width 58 Inches, GSM 63	18023 SQM
			100% Polyester Taffeta Lining Fabric, Width 58 Inches, GSM 61	15019 SQM
			100% Polyester Taffeta Lining Fabric, Width 58 Inches, GSM 61	36665 SQM
			100% Polyester knitted fleece fabric, 59 Inches, GSM 135	7250 SQM
			90% Polyester 10% Spandex Knitted Jersey fabric, 58 Inches, GSM 250	2297 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	64 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000801AM26
RA File Number	05AX04000352 AM26
Licence No and Date	0511032567/14/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/Laymarker, Image and measurement of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/ Laymarker, Image and Measurement sheet for the each export item. The case stands deferred.	

Case No.	65 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000807AM26
RA File Number	05AX04000537 AM26
Licence No and Date	0511032586/14/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Dimension with specification (Thickness/GSM/Width as applicable) of export items and also import item. 2. CAD of the Fabric, with efficiency indicating UOM in Sq. Yard (not in Meter) and to indicate indigenous items to use in Appendix-4E table. 3. Calculation of requirement of import item based on CAD indicating net import content and wastage separately. 4. Photograph, drawing/design of Export item.	

The case stands deferred.

Case No.	66 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	UNIRAY MEDICAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000810AM26
RA File Number	03AX04000628 AM26
Licence No and Date	0311043832/15/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Protective Apron for Xray (nt cont. of imp item sr.no (1) is 39710.25, s.rno (2) is 38239.50, sr.no. (3) is 4902.50 sqm	17700 NOS	PU Coated Polyester Fabric	41695.760 SQM
			PU Coated Nylon Woven Fabric	40151.475 SQM
			PU Coated Printed Polyester Fabric	40151.475 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	67 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000823AM26

RA File Number	05AX04000563 AM26
Licence No and Date	0511032602/15/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and has not submitted skin patterns/Lay marker and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the Skin pattern marked with Length and breadth at Maximum Length or width of the pattern and quantity used to manufacture export item. The case stands deferred.	

Case No.	68 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00000831AM26			
RA File Number	07AX04000260 AM26			
Licence No and Date	0711014438/15/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Trouser (Style No.353431) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 135	2625 NOS	100% Polyester PU Coated Dyed Woven Fabric GSM 135	3465 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	69 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred

Party Name	BWF TEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000835AM26
RA File Number	31AX04000054 AM26
Licence No and Date	3111004756/15/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Weight of Export and import in kg term. 2. Calculation for the requirement of raw material in kg (along with Sq.Mt) indicating net import content in kg and also wastage. 3. GSM /specification of Non Woven Felt for Industrial use. The case stands deferred.	

Case No.	70 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00000849AM26			
RA File Number	05AX04000569 AM26			
Licence No and Date	0511032628/16/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 100% VISCOSE WOVEN PRINTED FABRIC GSM 137 (+/-10%) (STYLE-Z254WW01)	267 NOS	100% VISCOSE WOVEN PRINTED FABRIC WIDTH 54 INCH GSM 137 (+/-10%)	1041.300 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	71 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	LAKSHMI ENTERPRISE
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000859AM26
RA File Number	02AX04000104 AM26
Licence No and Date	0211008707/16/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Printed Polyester Knitted Fabrics (220 GSM +-10%)	103000 SQM	Dyed Polyester Knitted Fabrics (220 GSM +- 10%)	106090 SQM
2	Printed Polyester Woven Fabrics (130 GSM +- 10%)	195000 SQM	Dyed Polyester Woven Fabrics (130 GSM +- 10%)	200850 SQM
3	Printed Viscose Knitted Fabrics (210 GSM +- 10%)	131100 SQM	Dyed Viscose Knitted Fabrics (210 GSM +- 10%)	135033 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	72 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred

Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000860AM26
RA File Number	05AX04000583 AM26
Licence No and Date	0511032636/16/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and measurement charts for all export products. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement charts for all export products. The case stands deferred.	

Case No.	73 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	MEHLER ENGINEERED PRODUCTS INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00000869AM26			
RA File Number	07AX04000268 AM26			
Licence No and Date	0711014455/16/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Polyester Cords	99344 KGS	Polyester High Tenacity Yarn 2200DTEX/640F HMLS-NAA YARN	104311.20 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	74 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	BIG BAGS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000872AM26
RA File Number	07AX04000276 AM26
Licence No and Date	0711014461/16/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible Intermediate Bulk Containers- Printed attachment bag: PP woven fabric 100000 kgs	100000 KGS	PP woven Fabric	105000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	75 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000890AM26
RA File Number	06AX04000058 AM26
Licence No and Date	0611003629/19/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the CAD, Image and Measurement chart for each export item.

2. Firm to submit the clear and legible copy of CAD, image and measurement charts for all products/input fabrics in sequence. Measurement chart and images may clearly identify with product description and CADs may identify with the relevant garment component or serial number of input fabric.

The case stands deferred.

Case No.	76 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000891AM26
RA File Number	05AX04000614 AM26
Licence No and Date	0511032663/19/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABY GARMENTS DRESS NA-BABY GARMENTS DRESS MADE OUT OF 93% POLYESTER 7% SPANDEX VELVET DYED KNITTED FABRIC GSM 255 (+/-10%) WIDTH 56 (+/-10%)	14388 SQM	93% POLYESTER 7% SPANDEX VELVET DYED KNITTED FABRIC GSM 255 (+/-10%) WIDTH 56 (+/-10%)	16115 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	77 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	MADURA TECHNICAL FABRICS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025

HQ File Number	HQRNORM APPLY 00000897AM26
RA File Number	03AX04000788 AM26
Licence No and Date	0311043965/19/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the process indicated starting raw material is Caprolactum while import is of further stage (nylon 6 chips). Please explain wastage at each stage of manufacturing to justify 7.8 % wastage. The case stands deferred.	

Case No.	78 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000907AM26
RA File Number	05AX04000578 AM26
Licence No and Date	0511032683/19/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/image and measurement chart of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for the each export item. The case stands deferred.	

Case No.	79 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000909AM26
RA File Number	07AX04000292 AM26
Licence No and Date	0711014483/19/05/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES SHEARLING JACKET, MADE UP OF 100% POLYESTER KNITTED FABRIC, GSM 400, STYLE No D69867	1550 NOS	100% POLYESTER RECYCLED KNITTED FABRIC BONDED WITH SHERPA BONDING WIDTH 60 INCHES, GSM 400	2124.630 SQM
			100% POLYESTER, TAFFETA LINING FABRIC, WIDTH 58 INCHES, GSM 60	329.380 SQM
2	BOYS SHEARLING JACKET, MADE UP OF 100% POLYESTER KNITTED FABRIC, GSM 400, STYLE No D69867	7750 NOS	100% POLYESTER RECYCLED KNITTED FABRIC BONDED WITH SHERPA BONDING WIDTH 60 INCHES, GSM 400	11048.080 SQM
			100% POLYESTER, TAFFETA LINING FABRIC, WIDTH 58 INCHES, GSM 60	1712.790 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	80 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	VISTA FURNISHING LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000910AM26
RA File Number	05AX04000497 AM26
Licence No and Date	0511032689/19/05/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for	

fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	100% POLYESTER COATED FABRIC (GSM 265) WIDTH 140 CMS	910 SQM	100% POLYESTER FABRICS GSM 80 WIDTH 150 CMS	928.20 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	81 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	MEGAN ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000920AM26
RA File Number	05AX04000620 AM26
Licence No and Date	0511032708/20/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm export Terry Towel made from microfiber yarn and claimed 10% wastage but firm has not given process flow chart and justification for wastage. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit manufacturing process with stage wise wastage for the each export product.

The case stands deferred.

Case No.	82 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000928AM26
RA File Number	03AX04000741 AM26
Licence No and Date	0311044005/20/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the quantity of input in meters, given in the application, the consumption per pc works out to 5.86 meter. In the Appendix 4E, the wastage has been shown as 5.86%. As per CAD, the consumption works out to 1.36 SQM per pc. In flow chart, the overall wastage shown as 2.5%. All details look contradictory. Please clarify.

2. Firm to submit, the total weight of liner without any attachment and total weight of input fabric claimed for making the given quantity of export product.

The case stands deferred.

Case No.	83 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000932AM26
RA File Number	05AX04000625 AM26
Licence No and Date	0511032725/20/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TOP MADE OF 100% POLYESTER DYED WOVEN FABRIC GSM 93 +/-10% STYLE NO. 160243	6084 NOS	Fabric to be used in the Garment 100% POLYESTER DYED WOVEN FABRIC GSM 93 +/-10%	17948 SQM
2	LADIES SKIRT MADE OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 175 +/-10% STYLE NO. 72626HOR000002	1580 NOS	Fabric to be used in the Garment 100% POLYESTER PRINTED WOVEN FABRIC GSM 175	6114 SQM

			+/-10%	
3	LADIES BLOUSE MADE OF 100% POLYESTER PRINTED KNITTED FABRIC GSM 45 +/-10% STYLE NO. 72626HOW000014	3668 NOS	Fabric to be used in the Garment 100% POLYESTER PRINTED KNITTED FABRIC GSM 45 +/-10%	9720 SQM
4	LADIES DRESS MADE OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 93 +/-10% STYLE NO. 154525	1000 NOS	Fabric to be used in the Garment 100% POLYESTER PRINTED WOVEN FABRIC GSM 93 +/-10%	5300 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	84 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000939AM26
RA File Number	05AX04000587 AM26
Licence No and Date	0511032737/20/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE (STYLE NO. MA-AN-A351) MADE OF 80% LYOCCELL 20% NYLON WOVEN DYED FABRIC GSM 80 (TOLERANCE + OR - 10%)	6200 NOS	80% LYOCCELL 20% NYLON WOVEN DYED FABRIC GSM 80	22211 SQM

			(TOLERANCE + OR - 10%)	
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	85 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000940AM26
RA File Number	05AX04000596 AM26
Licence No and Date	0511032738/20/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE WITH TIGHTENING (STYLE NO. FA020386HD25L) AT BOTTOM MADE OF 100% RECYCLED POLYESTER WOVEN DYED FABRIC GSM 230 (TOLERANCE + OR - 10%)	8152 NOS	100% RECYCLED POLYESTER WOVEN DYED FABRIC GSM 230 (TOLERANCE + OR - 10%)	25135 SQM
2	LADIES SKIRT (STYLE NO. FA020388HD25L) MADE OF 100% RECYCLED POLYESTER WOVEN DYED FABRIC GSM 230 (TOLERANCE + OR - 10%)	7850 NOS	100% RECYCLED POLYESTER WOVEN DYED FABRIC GSM 230 (TOLERANCE + OR - 10%)	26768 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	86 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000963AM26
RA File Number	03AX04000861 AM26
Licence No and Date	0311044044/21/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the as per descrptin of export in Advance Authorisation item is (Polyester/Nylon Fabric) and firm has not submit furnish % nett content of polyester. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the the following information:

1. Firm to submit furnish % nett content of polyester.
2. Please submit the export complete material balance between import and export with justification of wastage claimed around 9 % as per process of manufacture.
3. Please Indicate In Detail Polymersation Process.

The case stands deferred

Case No.	87 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	CHOUDHARY GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000976AM26
RA File Number	03AX04000837 AM26
Licence No and Date	0311044075/21/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intents to ladies jackets (7 export items). Firm has submitted poorly scanned CADs with specifications in yards terms, where as the import is in Sq. meter terms and measurement sheet is also not submitted. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to clearly scanned and legible CADs with specifications mentioned in metric system i.e. in Meter/ SQM terms along with copy of measurement sheet provided by buyer for each export item.

The case stands deferred.

Case No.	88 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000979AM26
RA File Number	07AX04000301 AM26
Licence No and Date	0711014511/21/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Cargo Trouser (Style No.103159) Made of 2.17 SQM of 59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 And 0.78 SQM of 95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230	5730 NOS	59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271	12434.100 SQM
			95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230	4469.400 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	89 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000984AM26
RA File Number	05AX04000649 AM26
Licence No and Date	0511032776/22/05/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SKIRT MADE OF 100% POLYESTER DYED WOVEN FABRIC GSM 175 +/-10% STYLE NO. 72626HOR000003	2950 NOS	Fabric to be used in the Garment 100% POLYESTER DYED WOVEN FABRIC GSM 175 +/-10%	11210 SQM
2	LADIES TOP MADE OF 100% VISCOSE DYED WOVEN FABRIC GSM 135 +/-10% STYLE NO. TB515178MI	604 NOS	Fabric to be used in the Garment 100% VISCOSE DYED WOVEN FABRIC GSM 135 +/-10%	1691 SQM
3	LADIES SHIRT (FULL SLEEVE) MADE OF 100% COTTON DYED WOVEN FABRIC GSM 220 +/-10% STYLE NO. NX924, 238974 HOL25	1838 NOS	Fabric to be used in the Garment 100% COTTON DYED WOVEN FABRIC GSM 220 +/-10%	5514 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	90 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	SIDDHI VINAYAK KNOTS & PRINTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00000989AM26
RA File Number	52AX04000033 AM26
Licence No and Date	5211013744/22/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm may submit CAD, image and measurement chart for each export items.
2. Please give all inputs to be identified in coloured image of the garment.

The case stands deferred.

Case No.	91 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001028AM26
RA File Number	03AX04000911 AM26
Licence No and Date	0311044155/23/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the as per description of export in Advance Authorisation item is (Polyester/Nylon Fabric) and firm has not submit furnish % nett content of polyester. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the the following information: 1. Firm to submit furnish % nett content of polyester. 2. Please submit the export complete material balance between import and export with justification of wastage claimed around 9 % as per process of manufacture. 3. Please Indicate In Detail Polymersation Process. The case stands deferred	

Case No.	92 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001029AM26
RA File Number	05AX04000677 AM26
Licence No and Date	0511032817/23/05/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS SKIRT MADE OUT OF 100% POLYESTER MESH DYED KNITTED FABRIC GSM 23(+/-10%) LAYER-1 & 100% POLYESTER MESH DYED KNITTED FABRIC GSM 23(+/-10%) LAYER-2 & 100% POLYESTER MESH DYED KNITTED FABRIC GSM 26(+/-10%) LAYER-3 & BOTTOM FRILL ATTCHED TO LINING.	2774 NOS	100% POLYESTER MESH DYED KNITTED FABRIC GSM 23 (+/-10%) WIDTH 59 (+/-10%)	3440 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 23 (+/-10%) WIDTH 59 (+/-10%)	3440 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 26 (+/-10%) WIDTH 59 (+/-10%)	3440 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	93 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001031AM26
RA File Number	05AX04000599 AM26
Licence No and Date	0511032820/23/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, image and measurement chart for all 7 products. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, image and measurement chart for all 7 products.

The case stands deferred.

Case No.	94 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001046AM26
RA File Number	07AX04000317 AM26
Licence No and Date	0711014538/23/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends export Men's leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit skin pattern marked with length and breadth at maximum length or width of the pattern and quantity used to manufacture export item and clearly scanned documents may be submitted. The case stands deferred.	

Case No.	95 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00001053AM26			
RA File Number	05AX04000685 AM26			
Licence No and Date	0511032838/26/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABY GARMENTS DRESS NA-BABY GARMENTS DRESS MADE OUT OF 93% POLYESTER 7% SPANDEX VELVET DYED KNITTED FABRIC GSM 255(+/-10%) WIDTH 56 (+/-10%)	14388 NOS	93% POLYESTER 7% SPANDEX VELVET DYED KNITTED FABRIC GSM 255 (+/-10%) WIDTH 56 (+/-10%)	16115 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	96 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001054AM26
RA File Number	05AX04000686 AM26
Licence No and Date	0511032839/26/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS OF 100% POLYESTER DYED WOVEN FABRIC GSM 130 (+/-10%) ON SHELL & 4 LAYERS OF 100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) ON DRESS BOTTOM & STRAPS. 100% POLYESTER MESH DYED KNITTED FABRIC GSM 42 (+/-10%) ATTACHED TO LINING BOTTOM	1252 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 130 (+/-10%) WIDTH 57 (+/-10%)	388 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) WIDTH 61 (+/-10%)	413 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) WIDTH 61 (+/-10%)	4685 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) WIDTH 61 (+/-10%)	2317 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) WIDTH 61 (+/-10%)	2323 SQM
			100% POLYESTER MESH	2311

			DYED KNITTED FABRIC GSM 16 (+/-10%) WIDTH 61 (+/-10%)	SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 42 (+/-10%) WIDTH 59 (+/-10%)	1791 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	97 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001055AM26
RA File Number	05AX04000684 AM26
Licence No and Date	0511032840/26/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS 100% POLYESTER DYED WOVEN FABRIC GSM 130 (+/-10%) SHELL & 100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) 4 LAYERS OF FROCK, SLEEVE, KNECK RUFFLE & 100% POLYESTER MESH DYED KNITTED FABRIC GSM 42 (+/-10%) BOTTOM FRILL ATTACHED TO LINING	1252 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 130 (+/-10%) WIDTH 57 (+/-10%)	488 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) WIDTH 61 (+/-10%)	4522 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM	5098

			16 (+/-10%) WIDTH 61 (+/-10%)	SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) WIDTH 61 (+/-10%)	1941 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 16 (+/-10%) WIDTH 61 (+/-10%)	1979 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 42 (+/-10%) WIDTH 59 (+/-10%)	1002 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	98 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001056AM26
RA File Number	05AX04000683 AM26
Licence No and Date	0511032841/26/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS (FROCK)	1252	100% POLYESTER DYED WOVEN FABRIC GSM 130 (+/-10%) WIDTH 57 (+/-10%)	588
	NA-GIRLS DRESS (FROCK) MADE	NOS		SQM

	OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 130 (+/-10%) SHELL & 100% POLYESTER DYED WOVEN FABRIC GSM 52 (+/-10%) LINING & 3 LAYERS OF 100% POLYESTER MESH DYED KNITTED FABRIC AT FROCK.		100% POLYESTER DYED WOVEN FABRIC GSM 52 (+/-10%) WIDTH 57 (+/-10%)	1240 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 29 (+/-10%) WIDTH 59 (+/-10%)	2630 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 29 (+/-10%) WIDTH 59 (+/-10%)	2680 SQM
			100% POLYESTER MESH DYED KNITTED FABRIC GSM 29 (+/-10%) WIDTH 59 (+/-10%)	2680 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	99 / NC/5/MEET/Aug/202526/8
Case Status	Case Rejected
Party Name	SRI RAMRAGHAV ECOMILLS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001064AM26
RA File Number	13AX04000045 AM26
Licence No and Date	1311003936/26/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and it has been observed that the import input "PET flake (chip)" mentioned under ITC (HS) Code is 39076930 which is Prohibited. Accordingly, based on the recommendation of the technical authority, the Committee decided to reject the application of the firm.

The case stands deferred.

Case No.	100 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025

and Date	
HQ File Number	HQRNORM APPLY 00001066AM26
RA File Number	04AX04000151 AM26
Licence No and Date	0411009671/26/05/2025
Norms Committee Decision: recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the justification of 42% wastage in export item number 1. The case stands deferred	

Case No.	101 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	AFFLATUS INTERNATIONAL			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00001076AM26			
RA File Number	05AX04000586 AM26			
Licence No and Date	0511032890/27/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375 (+/- 10%) STYLE NO. H49180	1050 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375 (+/-10%)	3108 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	102 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	EXPO KNITS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001077AM26
RA File Number	32AX04000165 AM26
Licence No and Date	3211009067/27/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 95 % POLYAMIDE 5% ELASTANE LACE KNITTED FABRIC, WEIGHT 160 GSM WIDTH 148 CM	1133 NOS	95 % POLYAMIDE 5% ELASTANE LACE KNITTED FABRIC, WEIGHT 160 GSM WIDTH 148 CM	1988 SQM
2	BABIES DRESS MADE OF 100 % NYLON MESH KNITTED FABRIC, WEIGHT 160 GSM, WIDTH 155 CM	1848 NOS	100 % NYLON MESH KNITTED FABRIC, WEIGHT 160 GSM, WIDTH 155 CM.	2295 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	103 / NC/5/MEET/Aug/202526/8
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001087AM26
RA File Number	05AX04000641 AM26

Licence No and Date	0511032916/27/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS NA-GIRLS DRESS MADE OUT OF 96% POLYESTER 4% ELASTANE VELVET WITH SEQUINCE DYED KNITTED FABRIC GSM 340 (+/-10%) WIDTH 50 (+/-10%)	22494 SQM	96% POLYESTER 4% ELASTANE VELVET WITH SEQUINCE DYED KNITTED FABRIC GSM 340 (+/-10%) WIDTH 50 (+/-10%)	24311 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	104 / NC/5/MEET/Aug/202526/8			
Case Status	Case Approved			
Party Name	WEAR WELL INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025			
HQ File Number	HQRNORM APPLY 00001091AM26			
RA File Number	05AX04000717 AM26			
Licence No and Date	0511032919/27/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED DYED SILVER SEQUINS MESH FABRIC GSM 150 +/- 10% WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) , STYLE NO. 3400325320	19435 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED DYED SILVER SEQUINS MESH FABRIC GSM150 +/- 10% WIDTH 130 CMS	19076 SQM
2	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED DYED CREAM SEQUINS MESH FABRIC GSM 309 +/- 10% WITH LINING 100% POLYESTER KNITTED AND 100% POLYESTER WOVEN BOW (INDIGENIOUS) STYLE NO. 3400322473	16291 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED DYED CREAM SEQUINS MESH FABRIC GSM 309 +/- 10% WIDTH 130 CMS	15990 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	105 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00001092AM26
RA File Number	05AX04000581 AM26
Licence No and Date	0511032920/27/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

Firm to submit the GSM of import item justification 5% wastage.

The case stands deferred.

Case No.	106 / NC/5/MEET/Aug/202526/8
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 8 and 25/08/2025
HQ File Number	HQRNORM APPLY 00002252AM26
RA File Number	04AX04000408 AM26
Licence No and Date	0411010023/22/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the justification of 42% wastage in export item number 3. 2. Firm to submit the net content of TPU film in each of export item. The case stands deferred.	